

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

STARRED QUESTION NO:505
ANSWERED ON:19.05.2006
LOAN BY IREDA
Vallabhaneni Shri Balashowry

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

:

- (a) The details of loans advanced by Indian Renewable Energy Development Agency (IREDA) during the last three years for development of various renewable energy sources, State-wise;
- (b) The status of the recovery of loans advanced during the said period, State-wise;
- (c) Whether the loans advanced by IREDA is not repaid regularly;
- (d) If so, the reasons therefor; and
- (e) The steps taken by the Government against the defaulters and for recovery of loans?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR)

- (a): State-wise details of loans disbursed by the Indian Renewable Energy Development Agency (IREDA) for deployment of various renewable energy systems during the last three years, i.e., 2003-04 to 2005-06 are given in Annexure- I.
- (b): State-wise details of current dues and recovery thereof are given for the last three years, i.e., 2003-04 to 2005-06 are given in Annexure - II.
- (c)&(d): Repayment of loans has been generally satisfactory. However, in some cases repayment of loans has been affected on account of causes natural or otherwise thereby limiting repayment capability.
- (e): Necessary legal steps are taken to ensure recovery of loans.